(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10955/16/19]

Reports and Accounts (2017-18) of IIFM, Bhopal and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): Sir, on behalf of my colleague, Dr. Mahesh Sharma, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Indian Institute of Forest Management (IIFM), Bhopal, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10818/16/19]

Reports and Accounts for various years of FTII, Pune, SRFTI, Kolkata and Prasar Bharati, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS; AND THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Film and Television Institute of India (FTII), Pune, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.
- (ii) (a) Annual Report and Accounts of the Film and Television Institute of India (FTII), Pune, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. For (i) and (ii) See No. L.T. 10793/16/19]

- (iii) (a) Annual Report and Accounts of the Satyajit Ray Film and Television Institute (SRFTI), Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.
- (iv) (a) Annual Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 21 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. For (iii) and (iv) See No. L.T. 10794/16/19]

Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session

SHRI VIJAY GOEL: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:—

- Statement No. XXXV Two Hundred and Seventh Session, 2006
 [Placed in Library. See No. L.T. 11033/16/19]
- Statement No. XXVIII Two Hundred and Ninth Session, 2006
 [Placed in Library. See No. L.T. 11034/16/19]
- 3. Statement No. XXVIII Two Hundred and Twentieth Session, 2010 [Placed in Library. See No. L.T. 11035/16/19]
- Statement No. XXVI Two Hundred and Twenty-third Session, 2011
 [Placed in Library. See No. L.T. 11036/16/19]
- Statement No. XXV Two Hundred and Twenty-fifth Session, 2012
 [Placed in Library. See No. L.T. 11037/16/19]
- 6. Statement No. XXI Two Hundred and Twenty-eighth Session, 2013 [Placed in Library. See No. L.T. 11038/16/19]
- Statement No. XIX Two Hundred and Thirtieth Session, 2013-14
 [Placed in Library. See No. L.T. 11039/16/19]
- Statement No. XVII Two Hundred and Thirty-second Session, 2014
 [Placed in Library. See No. L.T. 11040/16/19]

Papers laid on	[RAJYA SABHA]	the Table
9. Statement No. XVI	Two Hundred and Thirty-third Se [Placed in Library. See No. I	
10. Statement No. XIV	Two Hundred and Thirty-fourth S [Placed in Library. See No. I	
11. Statement No. XIV	Two Hundred and Thirty-fifth Sec [Placed in Library. See No. I	
12. Statement No. XIII	Two Hundred and Thirty-sixth Se [Placed in Library. See No. I	
13. Statement No. XII	Two Hundred and Thirty-seventh [Placed in Library. See No. I	
14. Statement No. XI	Two Hundred and Thirty-eighth S [Placed in Library. See No. I	
15. Statement No. X	Two Hundred and Thirty-ninth See [Placed in Library. See No. I	
16. Statement No. IX	Two Hundred and Fortieth Sessic [Placed in Library. See No. I	5-15-15-15-15-15-15-15-15-15-15-15-15-15
17. Statement No. VIII	Two Hundred and Forty-first Sess [Placed in Library. See No. I	
18. Statement No. VI	Two Hundred and Forty-second S [Placed in Library. See No. I	
19. Statement No. V	Two Hundred and Forty-third Ses [Placed in Library. See No. I	
20. Statement No. IV	Two Hundred and Forty-fourth Se [Placed in Library. See No. I	
21. Statement No. III	Two Hundred and Forty-fifth Ses: [Placed in Library. See No. I	sion, 2018
22. Statement No. II	Two Hundred and Forty-sixth Ses [Placed in Library. See No. I	ssion, 2018
23. Statement No. I	Two Hundred and Forty-seventh [Placed in Library. See No. I	Session, 2018-19